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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 191/16	TP 78/17	For filing correct address of Respondent	433(e) / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	<i>Petitioner</i> REPRESENTATION TO WHOM	SIGNATURE <i>[Signature]</i>
	<i>ANNA PAVANA-S</i> <i>979036282</i>		

Counsel for petitioner is present. She reported that the authorised representative of the petitioner company is present. He may be permitted to sign Form-5. He is permitted to sign before the Registry. She has filed a memo of compliance along with annexures. She has also filed another memo showing the two addresses of the Registered office of the respondent company. Counsel reported that on verification, the registered office of the respondent company is presently in the address No.1 shown in the memo dated 04.10.2017.

Therefore, Registry to prepare notice in the name of first address shown in the memo dated 04.10.2017 and the petitioner counsel is directed to collect and serve on the respondent debtor company as per first address shown in the memo. Petitioner counsel is also informed by the Tribunal that the *Respondent* *[initials]* may also be served by E-mail,.

List it on 25.10.2017. *[initials]*

[Signature]
MEMBER (J)